

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH **PHYSICAL HEARING**

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : TCP/195/2016
Name of Petitioner : A. Prakash
& : -Vs-
Name of Respondent : Cheran Hotels Pvt Ltd & 3 Ors
Section : Sec 397/398 of CA 1956

ORDER

Present: Mr. G.V.Mohan Kumar, Ld. Counsel for Petitioner.
Mr. E.Omprakash, Ld. Senior Counsel along with Mr. S.Aravindan
for R1, R2 and R4
Mr. Siddharth Vishnu, Ld. Counsel for R3

Pleadings are complete.

Ld. Counsels for the parties are directed to file short synopsis of arguments giving the dates and events, gist of the case identifying the issues involved and response thereof.

List the Petition for hearing on **18.06.2024 at 2.30 PM (Physical Hearing)**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**